

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO. 1293

ANSWERED ON 27.07.2023

SHARE OF INDRAVATI RIVER WATER

†1293. SHRI DEEPAK BAIJ

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Chhattisgarh State is getting less water from Indravati river;
- (b) whether a control structure constructed on river confluence of Indravati water based on drawing design prepared by Central Water Commission as per the study conducted by Central Hydroelectric Research Centre, is obstructing the distribution of water between Chhattisgarh and Odisha as per the agreement signed in this regard and if so, the details thereof; and
- (c) the steps taken by the Government to provide water of Indravati river to Bastar region of Chhattisgarh during the last five years?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) to (c) An agreement was reached between the State of Chhattisgarh and State of Odisha in a mutual inter-State meeting held on 24.12.2003. According to this agreement, State of Odisha agreed to ensure water for drinking and other purposes to the tune of 3.475 TMC to State of Chhattisgarh subject to availability of river flow during post monsoon period (i.e. November to June). Further, both States agreed to construct control structures on Indravati and Juranalla. Two control structures have been constructed, one each on Indravati downstream of off-take of Juranalla and at the head of Juranalla.

Government of Odisha has informed that sediment in river Indravati at the point of bifurcation of Indravati and Juranalla has been removed to maintain uniform discharge of water in both the rivers.
